

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3765
ANSWERED ON:27.04.2012
TRIBAL VILLAGES
Sainuji Shri Kowase Marotrao

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the State-wise number of tribal villages in the country;
- (b) the criteria being adopted for declaring a village as a tribal village;
- (c) whether any scheme has been prepared by the Government for development of these tribal villages;
- (d) if so, the main features of the said scheme; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

(a) & (b): There is no categorization of villages as tribal village by the Ministry.

(c) to (e): Does not arise in view of reply to Part (a) & (b) above. However, the Ministry provides grants out of funds for Special Central Assistance to Tribal Sub Plan for the Development of Forest Villages. Funds are provided for activities related to livelihood and infrastructure works meant for providing basic services of facilities.